

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1992
ANSWERED ON 09TH DECEMBER, 2021**

CENTRAL ROAD AND INFRASTRUCTURE FUND

**1992. SHRI PRATHAP SIMHA:
SHRI SANGANNA AMARAPPA:
SHRI L.S. TEJASVI SURYA:
SHRI Y. DEVENDRAPPA:
DR. UMESH G. JADHAV:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government provides funds from the Central Road and Infrastructure Fund (CRIF) to the States for repairing/development of roads;

(b) if so, the details of such funds provided to and utilised by Karnataka for the purpose during the last three years and the current year;

(c) the details of road development projects taken up in Karnataka under CRIF during the said period and the time by which these projects are likely to be completed; and

(d) the measures taken by the Government to increase the road infrastructure in Karnataka?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) Ministry of Road Transport & Highways is mainly responsible for development and maintenance of National Highways (NHs). However, Ministry provides funds to State Governments / Union Territories (UTs) for development and maintenance of approved State Roads under the Central Road & Infrastructure Fund (CRIF) as per the provisions of the CRIF Act, 2000 (i.e., the Central Road Fund Act, 2000 amended by the Finance Act, 2018) further amended by the Finance Act, 2019. The details of funds released by the Ministry to the Government of Karnataka during the last three years and the current year for development and maintenance of approved State Roads under the Central Road & Infrastructure Fund (CRIF) and the funds utilized by the Government of Karnataka for the purpose during this period are as under;

Rs in crore

Year	Released	Expenditure
2018-19	508.39	510.37
2019-20	382.57	378.70
2020-21	434.99	434.99
2021-22	442.90	413.33 (up to Sept-21)

No State road development proposal was approved / taken up in Karnataka under CRIF during the said period of last three years and the current year. Ministry has sanctioned National Highway improvement works covering a length of 1003 km at a cost of Rs 20793 Crore during the last 3 years to increase road infrastructure in the State of Karnataka.
